

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

C.P No. 149/(MAH)/2017

CORAM: Present: SHRI B.S.V. PRAKASH KUMAR  
 MEMBER (J)

SHRI V. NALLASENAPATHY  
 MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 22.08.2017

NAME OF THE PARTIES: Ravi Arya & Ors  
 V/s  
 Arya Iron and Steel Co.Pvt.Ltd & Ors

SECTION OF THE COMPANIES ACT: 397-398 of the Companies Act 1956 and 241/242 of the Companies Act, 2013.

<u>S. No.</u>	<u>NAME</u>	<u>DESIGNATION</u>	<u>SIGNATURE</u>
---------------	-------------	--------------------	------------------

ORDER

CP 149/241-242/NCLT/MB/MAH/2017

Wrongly on Board. List this matter as fixed earlier to 12.9.2017.

Sd/-  
**V. NALLASENAPATHY**  
 Member (Technical)

Sd/-  
**B.S.V. PRAKASH KUMAR**  
 Member (Judicial)